

[Shri Frank Anthony]

they received in India was the impression of the maturity and the refinement of the Indian people, bespeaking India's ancient civilisation and culture. As I said, rudeness is repugnant not only to India's tradition, but it is repugnant to the traditions of mature and refined diplomacy. I would say, let us not try and emulate the representatives of some of the dictator countries who have brought a new type of diplomacy to the international arena, who seem to think that not only offensive, but abusive language is an indication not only of firmness, but of strength

16.17 hrs.

[MR SPEAKER in the Chair]

Finally, I would ask the Prime Minister about a matter which I read in the Press a few days ago. I read a statement by one Mr. Isha Anshari, leader of the largest party in Indonesia. He said that agents from communist countries outside had been deliberately attempting to subvert and to overthrow the Indonesian Government. I would like to know whether the Indian Government has any information in this matter and if they have the information, whether the Prime Minister would be prepared to share it with the House

BUSINESS OF THE HOUSE

The Minister of Finance (Shri T. T. Krishnamachari): I hear that tomorrow and day after have been assigned for discussion of the Scheduled Castes and Scheduled Tribes Commissioner's report, in which case, the Bill which this House discussed yesterday, the Additional Duties of Excise (Goods of Special Importance) Bill, 1957, will not be taken up until Friday morning. May I submit that in the event of the Bill being passed here and going to the other House and if some amendments are made there, we would not be in time in this House to reconsider it, because the House would have

adjourned on Saturday. So, I suggest that this matter may be disposed of tomorrow before the report of the Scheduled Castes and Scheduled Tribes Commissioner is taken up, so that if it becomes necessary for the Bill to come back to this House, we may take advantage of the fact that the House is sitting on Saturday

Shri Tyagi (Dehra Dun): Or, we might cut short the present discussion.

Mr. Speaker: Sometimes I am not able to follow whether he says it in jest or seriously. I think he says it in jest. If the hon Member goes on joking, you do not feel that at any time he is serious.

An Hon Member: It is not that every time he jokes

Mr. Speaker: In view of what the hon Finance Minister has said, what is the objection if we take it up first? The same time—2 days—will be given for the Scheduled Castes Commissioner's report. The time taken up by this Bill will be added

Shri M. R. Krishna (Karunagar—Reserved—Sch Castes): There is no objection to that

Mr. Speaker: Whatever time is taken away from the debate on the Report of Scheduled Castes Commissioner will be added on to it.

Shri Braj Raj Singh (Ferozabad): The time should not be cut short

Mr. Speaker: No; so long as the hon Member is here, it will not be cut short

MOTION RE: INTERNATIONAL SITUATION—contd.

Dr. Sushila Nayar (Jhansi): Mr. Speaker, I have been listening to the speeches from both sides of the House and I must say that it is a matter of gratification to find a general support from all sides of the House for the policy that our Prime Minister has been pursuing. It is also a matter of gratification that more and